

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 11-01-2019
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 54 of 2016 (SZ)	Suo motu based on the news item published in "The Hindu" dated 8.3.2016 titled "Lake in heart of Bengaluru city turns graveyard for fish Vs Government of Karnataka, Rep. by its chief secretary, Bengaluru and others	M/s. Devraj Ashok for R1 & R2 M/s. M.R.Gokul Krishnan for R3	For Reply of R1 & R2
2	Application No.178 of 2017 (SZ)	H.Mohan Krishnan Hesaragatta Main Road Bengaluru Vs The Union of India Through the Secretary, Ministry of Law & Justice New Delhi and 4 others	M/s. Maithili & Associates Counsel for Applicant M/s.G.Karthikeyan for R1 M/s. Devraj Ashok for R2 M/s.Gokul Krishnan for R4	R3, R5 Called Absent For Reply of R1, R2, R4
3	Application No.224 of 2017 (SZ)	Suo Motu Tribunal on its own motion in the matter of " Dumping of Medical Wastes in Puzhal Lake ", News item Published in Tamil Daily Newspaper "Dinakaran", Chennai city supplement on 10.10.2017. Vs The Government of Tamil Nadu, Rep.,by its Chief Secretary, Govt.Secretariat, Chennai and 6 others	M/s. E.Manoharan for R1 to R4,R6,R7 M/s. H.Yasmeen Ali for R5	For Reply of R1 to R3,R6,R7

4	Application No. 252 of 2017 (SZ)	Udaya Suvara, Karnataka and another Vs The Deputy Commissioner / Chairman Udupi District Sand Monitoring Committee, Udupi and others	M/s. Ranjan Shetty Counsel for Applicant M/s. Devraj Ashok for R1 to R4 M/s. V.V.Siva Kumar for R6 M/s. B.Thilak Narayanan for R7	MoA of R5 R8 Called Absent For Reply of R1 to R4,R6,R7
5	Application No.266 of 2017(SZ)	Jose Parayil Vs State of Kerala	M/s.T.B.Mini Counsel for Applicant M/s. E.K.Kumaresan for R1,R3,R4 M/s. Rema Smrithi for R2 M/s. Martin Chacko for R7	Fresh Notice ordered for R5,R6 For Reply of R1, R2, R4,R7

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Registrar